

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 17th July, 1978.

NOTIFICATION
INCOME TAX

No.2410/F.No.203/88/78-ITA, II /: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section(2A) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Act, 1962 by the Secretary, Department of Science & Technology, New Delhi.

Name of the Scientific Research Programme : Studies in Fluidisation.
Name of the sponsorer: Indian Petrochemicals Corpn. Ltd., Baroda.
Implementing Laboratory : National Chemical Laboratory, Poona.
Proposed date of Commencement : 19.8.1977.
Anticipated date of Completion: 18.8.1979.
Estimated out lay. : Rs.2.5 lakhs.

2. The National Chemical Laboratory, Poona, is a unit of Council of Scientific and Industrial Research which is approved u/s.10(2)(xiii) of the Income-tax Act, 1922 vide late Ministry of Finance Notification No.34 dated 23rd November, 1948.

Sd/-
(J.P. SHARMA)

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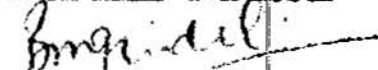
DIRECTOR TO THE GOVERNMENT OF INDIA

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Department of Science & Technology, Technology Bhawan, New Delhi, with reference to their O.M.No.2/44/78-RA dated 15th June, 1978. (with 1 spare copy to the party).
5. The Comptroller & Auditor General of India. (20 copies).
6. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-
(J.P. SHARMA)

AUTHORISED FOR ISSUE

DIRECTOR TO THE GOVERNMENT OF INDIA


(B.M. Jindal)

NO.CC/ITA.II/2355/568/RSP/78.

Asstt. Director of Inspection (R&SF).

* SHARMA *